

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2638

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24, 1937 (SAKA)

COMMISSION ON CENTRE-STATE RELATIONS

2638. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any action on the recommendations made by the Commission on Centre State Relations in its report titled "Socio-Economic Development, Public Policy and Good Governance" regarding the periodic review of the Directive Principles of State Policy for its further development;

(b) if so, whether the Government plans to conduct assessment of States performance in respect of Directive Principles; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The Inter State Council Secretariat (ISCS) has forwarded the Report of the Commission to all the States/UTs and Central Ministries/Departments, which includes the recommendations on Directive Principles of State Policy and has sought their views/comments.
